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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 08/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : AROMATIC INGREDIENTS PVT LTD
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. Nithya Venkatesh for Angeyam bal.	Counsel for Respondent	
2.	Keerthi Krishna Shwetha . V. Priyadarsini For T.K. Bhaskar	Counsel for Petitioner	

ORDER

Counsel for both the parties present. Both of the parties prayed time for submitting final arguments. At their request, time is enlarged. Put up on **04.04.2017 at 10.30 A.M.**


CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)


ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)